

National Company Law Tribunal  
Allahabad Bench  
Allahabad

CP No. 1(ND)/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016.

NAME OF THE COMPANY: Sh. Kanti Prasad Agarwal & Ors.

Vs.

M/s Kalia Devi Real Estate Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	MR. ARUN SAXENA	ADV	} Petitioners Nalini	
2.	MS. NALINI	ADV		

**Order dated 23.09.2016**

**CP No. 1(ND)/2012 Shri Kanti Prasad Agrawal & Ors. Vs. M/s  
Kalia Devi Real Estate Ltd.**

At the request made on behalf of Shri Shubham Agrawal the  
matter to be listed on 20.10.2016, instead of 29.09.2016 for  
argument.

List the matter on 20.10.2016.

  
SH. VSR AVADHANI (Judicial Member)

  
SH. H.P. CHATURVEDI (Judicial Member)

Dated 23.09.2016